

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH

148(ND)/2016

IN THE MATTER OF:

Anil Kumar Jain & Anr.

.....Petitioners

v.

Vardhman Roller Flour Mills Pvt. Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 241/242

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

ORDER

On the joint request made by learned counsel for the parties,  
hearing is deferred to 20.09.2017.

→ Sd →

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

→ Sd →

(DEEPA KRISHAN)  
(MEMBER TECHNICAL)

12.09.2017

VINEET